CORRIGENDUM TO THE DETAILED PURITIC STATEMENT FOR ATTENTION TO THE SHAREHOLDERS OF

VIRGO GLOBAL LIMITED

("VGL"/"TARGET COMPANY"/"TC")

Phone No. +91-40-2780 7640 / 2381 4181

Regulations, 2011

Edition on 29th October, 2018.

Public Announcement

Target Company & SEBI

Identified date*

the shareholders

of Target Company

Date of Opening of the Offer

Date of Closure of the Offer

Final report from Merchant Banker

Navigant

Place: Mumbai Date: 29.12.2018

Last date for a Competing offer

Last date for revising the Offer Price

INFORMATION RELATED TO OFFER:

Activity

Publication of Detailed Public Statement in newspapers

Receipt of comments from SEBI on draft letter of offer

Comments from Committee of Independent Directors

Advertisement of Schedule of activities for open offer.

Payment of consideration for the acquired shares

status of statutory and other approvals in newspapers and sending to SEBI, Stock Exchanges and Target Company

have the same meaning assigned to them in the PA. DPS and LOF.

Submission of Detailed Public Statement to BSE.

Last date of filing draft letter of offer with SEBI

Date by which letter of offer be dispatched to

In compliance with Regulations 3 (1) and 4 read with Regulations 13 (4), 14 (3) and 15(2) of the SEBI (SAST)

This corrigendum to the detailed public statement is being issued by Navigant Corporate Advisors Limited, on behalf of M/s. Shri Nakoda Logistics Private Limited (Acquirer) in compliance with the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("SEBI (SAST) Regulations") and the SEBI Observation Letter no. SEBI/HO/CFD-DCR-2/OW/35029/2018 dated 21st December, 2018 in respect of Open Offer ("Offer") for the acquisition up to 27.31.118 Equity Shares of Rs. 4/- each representing 26.00 % of the total equity and voting share capital of the Target Company. The Detailed Public Statement ("DPS") pursuant to the Public Announcement ("PA") made by the Acquirer have appeared in Financial Express (English Daily) all editions. Jansatta (Hindi Daily) all editions, Apla Mahanagar (Marathi Daily), Mumbai Edition and Nay Telengana (Telugu Daily), Hyderabad

THE SHAREHOLDERS OF THE TARGET COMPANY ARE REQUESTED TO KINDLY NOTE THAT THE FOLLOWING

Update in the schedule of Activities: The original and revised schedule of activities is set forth as below:

Original Date Original Day

Monday

Monday

Monday

Monday

Thursday

Friday

Tuesday

Tuesday

Wednesday

Thursday

Monday

Tuesday

Tuesday

Tuesday

Tuesday

22.10.2018

29.10.2018

29.10.2018

05.11.2018

22.11.2018

30.11.2018

04.12.2018

11.12.2018

12.12.2018

13.12.2018

17.12.2018

18.12.2018

01.01.2019

15.01.2019

22.01.2019

423, A Wing, Bonanza, Sahar Plaza Complex, J B Nagar, Andheri Kurla Road, Andheri (East), Mumbai - 400059.; Tel No.: +91 22 4120 4837 / 4973 5078

Email id: navigant@navigantcorp.com; Website: www.navigantcorp.com SEBI Registration No.: INM000012243; Contact Person: Mr. Sarthak Vijlani

All other terms and conditions remain unchanged, Capitalized terms used in this announcement, but not defined, shall

ISSUED BY THE MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRER: MANAGER TO THE OFFER: NAVIGANT CORPORATE ADVISORS LIMITED

Revised Day

Monday

Monday

Monday

Monday

Thursday

Monday

Wednesday

Wednesdav

Thursday

Friday

Tuesday

Wednesdav

Tuesday

Tuesday

Tuesday

Revised Date

22.10.2018

29.10.2018

29.10.2018

05.11.2018

22.11.2018

24.12.2018

26.12.2018

02.01.2019

03.01.2019

04.01.2019

08.01.2019

09.01.2019

22.01.2019

05.02.2019

12.02.2019

Registered Office: 101, Achyuth Mazon, H No. 7-1-621/48, S R Nagar, Hyderabad, Telangana-500 038,